

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1238
ANSWERED ON 30/07/2024**

SURVEY UNDER PMAY-G IN KARNATAKA

1238 Shri GovindMakthappaKarjol:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has conducted any survey under Pradhan Mantri Awaas Yojana -Gramin (PMAY-G) to find out the demand for housing in the State of Karnataka particularly in Chitradurga and Tumkur District;**
- (b) if so, the details thereof, district-wise;**
- (c) the details of houses sanctioned, pending and completed under PMAY-G in Chitradurga, Tumkuru district, year-wise;**
- (d) the details of allocation funds and utilization in Karnataka under the yojana during each of the last five years and current year, district-wise; and**
- (e) the other steps taken by the Government to implement said yojana in Karnataka?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)**

(a) to (b): The identification of beneficiaries under PMAY-G is based on the housing deprivation parameters and exclusion criteria prescribed under Socio Economic Caste Census (SECC)-2011 and due verification by the respective Gram Sabhas and completion of an Appellate Process. These parameters/criteria was applied on SECC 2011 database to identify eligibility of beneficiary under PMAY-G. Further, the Government conducted Awaas+ survey through states/UTs during January 2018 to March 2019 to identify

those beneficiaries which claimed to have been left out under the SECC 2011 survey and thus prepared an additional list of potentially eligible beneficiaries. During Awaas+ survey, a total of 3.90 crore potentially eligible households were registered by the States/UTs and after remanding/verification by Gram Sabhas, a total of 2.79 crore were found potentially eligible by the States/UTs. Of the overall mandate of 2.95 crore households, 2.04 crore beneficiary households have been identified from SECC 2011 survey database and to fill the gap of 91 lakh households (2.95-2.04), Awaas+ survey database was utilized after following due verification process by Gram Sabhas and Appellate Process thereafter.

Under PMAY-G, the overall mandated target of 2.95 crore houses has already been allocated to States/UTs, against which more than 2.946 crore houses have already been sanctioned to the beneficiaries and over 2.64 crore houses have already been completed as on 25.07.2024.

The details of the district-wise number of eligible households in the SECC 2011 based Permanent Wait List (PWL) and finalised Awaas+ 2018 survey lists in the State of Karnataka particularly in Chitradurga and Tumkur District is given in Annexure-I.

(c): The Ministry allocates targets to the State and further allocation of targets to the Districts/ Blocks/ Gram Panchayats is done by the State Government. The details of the houses sanctioned, completed and pending against targets allocated under the PMAY-G in Chitradurga and Tumkuru district of Karnataka, year-wise for target years 2016-17 to 2023-24 is given in Annexure-II.

(d): Under Pradhan Mantri Awaas Yojana- Gramin (PMAY-G), the Ministry releases Central Share of funds directly to State/UT considering them as a single unit. Further disbursement of funds as installments of assistance to the beneficiaries is done by the State. The district-wise details of funds utilized (including state share) under during each of the last five years (from financial year 2019-20 to 2023-24) and current FY 2024-25 (as on 25.07.2024) is given in Annexure-III.

(e): The Ministry has taken the following initiatives to ensure timely completion of the houses under the PMAY-G:

- 1. Regular review of progress at the level of Ministry.**
- 2. Launch of PMAY-G analytic Dashboard for monitoring and supervision of the scheme.**
- 3. Timely allocation of targets to the States/UTs and release of adequate funds.**
- 4. Regular follow ups with the State to ensure release of central and state share of funds and provision of land to landless beneficiaries in rural areas.**
- 5. Awards to the best performing States/UTs, Districts based on performance index dashboard, thereby creating healthy competition and motivation among the States/UTs for achieving the set targets.**

Annexure-I**STATEMENT REFERRED TO IN REPLY TO PART (a) TO (b) OF LOK SABHA UNSTARRED QUESTION NO. 1238 TO BE ANSWERED ON 30.07.2024 REGARDING "Survey under PMAY-G in Karnataka"**

The details of the district-wise number of eligible households in the SECC 2011 based Permanent Wait List (PWL) and finalised Awaas+ 2018 survey lists in the State of Karnataka particularly in Chitradurga and Tumkur District is given as under:-

S. No.	Name of the District	SECC 2011 PWL	Awaas+ 2018 survey list	Total
1	Bagalkote	33,100	61,128	94,228
2	Ballari	3,195	33,687	36,882
3	Belagavi	9,758	1,37,090	1,46,848
4	Bengaluru	3,960	6,818	10,778
5	Bengaluru Rural	3,892	23,263	27,155
6	Bidar	29,521	62,778	92,299
7	Chamarajana	10,620	65,808	76,428
8	Chikkaballapura	4,552	48,700	53,252
9	Chikkamagaluru	5,286	41,513	46,799
10	Chitradurga	1,371	55,234	56,605
11	Dakshina Kannada	12,342	20,422	32,764
12	Davanagere	7,161	49,167	56,328
13	Dharwar	14,495	59,546	74,041
14	Gadag	3,409	50,908	54,317
15	Hassan	278	50,823	51,101
16	Haveri	751	42,869	43,620
17	Kalaburagi	1,345	1,12,898	1,14,243
18	Kodagu	16,753	14,070	30,823
19	Kolar	4,070	34,673	38,743
20	Koppal	436	59,699	60,135
21	Mandya	1,329	1,03,679	1,05,008
22	Mysuru	3,420	63,970	67,390
23	Raichur	6,713	85,538	92,251
24	Ramanagara	5,137	34,719	39,856

25	Shivamogga	294	39,838	40,132
26	Tumakuru (Tumkur)	233	77,638	77,871
27	Udupi	18,819	11,979	30,798
28	Uttara Kannada	19,255	45,775	65,030
29	Vijayanagara	0	10,930	10,930
30	Vijaypura	6,203	75,072	81,275
31	Yadgir	15,305	43,649	58,954
	State Total (Karnataka)	2,43,003	16,23,881	18,66,884

Annexure-II

STATEMENT REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 1238 TO BE ANSWERED ON 30.07.2024 REGARDING "Survey under PMAY-G in Karnataka"

The details of the houses sanctioned, completed and pending against targets allocated under the PMAY-G in Chitradurga and Tumkuru district of Karnataka, year-wise during target years FY 2016-17 to 2023-24

FY 2016-17

S. No.	Name of the District	Target fixed by State Government	Houses sanctioned	Houses completed	Pending to be completed against targets
1	Chitradurga	374	374	341	33
2	Tumakuru	52	52	48	4

FY 2017-18

S. No.	Name of the District	Target fixed by State Government	Houses sanctioned	Houses completed	Pending to be completed against targets
1	Chitradurga	204	204	161	43
2	Tumakuru	0	0	0	0

FY 2018-19

No targets allocated to the State during this year

FY 2019-20

S. No.	Name of the District	Target fixed by State Government	Houses sanctioned	Houses completed	Pending to be completed against targets
1	Chitradurga	321	321	179	142
2	Tumakuru	2	2	1	1

FY 2020-21

No targets allocated to the State during this year

FY 2021-22

S. No.	Name of the District	Target fixed by State Government	Houses sanctioned	Houses completed	Pending to be completed against targets
1	Chitradurga	2,273	1,025	117	2,156
2	Tumakuru	4,956	1,290	156	4,800

FY 2022-23

No targets allocated to the State during this year

FY 2023-24

No targets allocated to the State during this year

Annexure-III**STATEMENT REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 1238 TO BE ANSWERED ON 30.07.2024 REGARDING "Survey under PMAY-G in Karnataka"**

The district-wise details of funds utilized (including state share) under during each of the last five years (from financial year 2019-20 to 2023-24) and current FY 2024-25 (as on 25.07.2024)

FY 2019-20

S. No.	Name of the District	Utilisation of funds (including State share) (Rs. in crore)
1	Bagalkote	1.70
2	Ballari	6.34
3	Belagavi	0.95
4	Bengaluru	0.13
5	Bengaluru Rural	0.20
6	Bidar	6.17
7	ChamarajaNagara	7.96
8	Chikkaballapura	0.07
9	Chikkamagaluru	0.71
10	Chitradurga	0.14
11	Dakshina Kannada	1.39
12	Davanagere	1.58
13	Dharwar	2.19
14	Gadag	0.46
15	Hassan	0.01
16	Haveri	0.03
17	Kalaburagi	0.19
18	Kodagu	0.43
19	Kolar	0.74
20	Koppal	0.01
21	Mandya	0.12
22	Mysuru	0.18
23	Raichur	0.14
24	Ramanagara	0.84
25	Shivamogga	0.03
26	Tumakuru	0.01
27	Udupi	0.77
28	Uttara Kannada	1.94
29	Vijaynagara	0
30	Vijayapura	1.22
31	Yadgri	0
Total		23.79

FY 2020-21 to FY 2022-23
No data reported by the State Government.
FY 2023-24

S. No.	Name of the District	Utilisation of funds (including State share) (Rs. in crore)
1	Bagalkote	20.85
2	Ballari	13.35
3	Belagavi	31.61
4	Bengaluru	0.11
5	Bengaluru Rural	5.55
6	Bidar	22.13
7	ChamarajaNagara	21.53
8	Chikkaballapura	11.48
9	Chikkamagaluru	10.64
10	Chitradurga	11.05
11	Dakshina Kannada	1.33
12	Davanagere	19.52
13	Dharwar	15.91
14	Gadag	19.86
15	Hassan	14.89
16	Haveri	8.95
17	Kalaburagi	29.24
18	Kodagu	0.29
19	Kolar	16.28
20	Koppal	24.58
21	Mandya	24.41
22	Mysuru	17.16
23	Raichur	39.71
24	Ramanagara	6.26
25	Shivamogga	9.70
26	Tumakuru	25.48
27	Udupi	0.16
28	Uttara Kannada	5.01
29	Vijayanagara	11.69
30	Vijayapura	32.86
31	Yadgir	18.59
Total		490.18

FY 2024-25 (as on 25.07.2024)

S. No.	Name of the District	Utilisation of funds (including State share) (Rs. in crore)
1	Bagalkote	3.09
2	Ballari	2.50
3	Belagavi	8.32
4	Bengaluru	0.01
5	Bengaluru Rural	0.87
6	Bidar	3.90
7	Chamarajanaagara	3.91
8	Chikkaballapura	1.95
9	Chikkamagaluru	1.65
10	Chitradurga	1.76
11	Dakshina Kannada	0.22
12	Davanagere	2.98
13	Dharwar	3.79
14	Gadag	3.89
15	Hassan	2.51
16	Haveri	1.58
17	Kalaburagi	3.52
18	Kodagu	0.02
19	Kolar	3.49
20	Koppal	2.88
21	Mandya	3.51
22	Mysuru	2.84
23	Raichur	5.81
24	Ramanagara	0.75
25	Shivamogga	1.58
26	Tumakuru	7.13
27	Udipi	0
28	Uttara Kannada	1.44
29	Vijayanagara	2.92
30	Vijayapura	6.45
31	Yadgir	2.88
Total		88.20
